

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 23  
CP No. (IB)- 08/95/JPR/2023  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Maharashtra**

... Applicant/Creditor

**Versus**

**Mrs. Pushpa Gupta (PG to CD-Maa Santoshi Marbels Pvt. Ltd.)**

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Jitendra Chaudhary, Adv.

For the Respondent : Karan Pratap Singh, Adv.

**ORDER**

List the matter on 20.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 22, 2024